

not undergone any change. Shri Chatuman Mishra and Shri Nayudu should bring revolutionary changes otherwise it will appear that earlier....(Interruptions)*

Please change your path as also character, policy as well as intentions. Please frame schemes on realistic basis worth proper implementation which may be useful for the common man. Only then the country will march ahead. Very many thanks.

15.12 $\frac{1}{2}$ hrs.

[English]

CUT MOTIONS (TOKEN)

SHRI MANORANJAN BHAKTA : I beg to move :

"That the demand under the Head Department of Rural Development be reduced by Rs. 100."

[Need to provide adequate central assistance for drinking water supply in Andaman and Nicobar Islands. (18)]

"That the demand under the Head Department of Rural Development be reduced by Rs. 100."

[Need to improve sewerage and sanitation problem in Andaman and Nicobar Islands. (19)]

"That the demand under the Head Department of Rural Development be reduced by Rs. 100."

[Need to develop rural Haats at Panchayat level in Andaman and Nicobar Islands. (28)]

"That the demand under the Head Department of Rural Development be reduced by Rs. 100."

[Need to strengthen Revenue machinery and Land reforms in Andaman and Nicobar Islands. (21)]

"That the demand under the Head Department of Rural Employment & Poverty Alleviation be reduced by Rs. 100."

[Need to provide adequate funds for rural housing in Andaman and Nicobar Islands. (22)]

"That the demand under the Head Department of Rural Employment & Poverty Alleviation be reduced by Rs. 100."

[Need to implement effectively Jawahar Rozgar Yojana in Andaman and Nicobar Islands. (23)]

[Translation]

SHRI DILEEP SINGH BHURIA (JHABUA) : Mr. Deputy Speaker, I rise to support the budget of the Ministry of Rural Areas and Employment Development. Elections were held in the beginning of 1996, and National Front's Govt. was formed. We have supported this Govt.

*Expunged as ordered by the Chair.

from outside. This Govt. has adopted all our programmes of rural development and those are being implemented. Therefore we are extending our support to this Govt.

At the time of achievement of independence our struggle was that alongwith the development and beautification of cities, 80% villages of the country should also simultaneously get the facilities of roads, pure drinking water, irrigation, employment opportunities etc. We want to continue this struggle even to-day. I congratulate the Hon. Prime Minister Shri H.D. Devegowda for enhancing on 15th August the earlier provision of Rs. 30 thousand crores to Rs. 60 thousand crores for programmes related with rural development, and I wish speedy implementation of rural development projects and schemes.

Our friend Shri Chauhan of BJP was speaking prior to me about the existence of many programmes of rural development. The need is to ensure how those schemes reach the people—common man. There is no defect in the schemes. But certainly there are some defects in their implementation. The Hon. minister should see how to plug those defects. 80% people of the country live in villages and 60% of the villagers live below the poverty line. In cities their number will be 22%. If electric connection is given in a village, the electricity department claims to have covered that village. Mitraji and Nayudu ji know that villages have the maximum number of voters. Unless the villagers vote, Parliament cannot be formed. Poormen vote and send us to Parliament. But the trend and practice here unfortunately is such that most of the developmental schemes, whether relating to electricity or industry or employment, reach rich people and they are benefited by all those schemes. Until and unless we strengthen the structure of rural development, Mahatma Gandhi's dream of strong India cannot be achieved.

I do not want to enter into the circle of figures—statistics, we have several figures. We made water available in villages, but water is not being supplied in villages even to-day. Hand pumps have been installed but they are not functioning. Shri Chauhan was right in saying that you asked Panchayats to set right the hand pumps, but Panchayat people have got no technical know-how to do that. Here you provided them a technical hand? We have got figures to show that the amounts allocated by the Central Govt. to state governments are not fully utilised. Have you ever tried to find out its causes? To-day, several state governments have no money to give salaries to their employees. Do you want to change those schemes? If the state governments are without necessary funds, you may frame any number and any kind of schemes, there will be no development in villages worth the name. You shall have to change those schemes. Please look to the schemes relating to hilly areas and tribal areas....(Interruptions)

To-day the rain god is also supporting us to help in their development. Kindly frame schemes for 100% utilisation of water. State governments and municipalities have not got necessary funds for development works. You framed a scheme for integrated development ...*(Interruptions)*

MR. DEPUTY-SPEAKER : I have to make an announcement you please speak thereafter.

15.20 hrs

ARREST OF MEMBER

[English]

MR. DEPUTY-SPEAKER : I have to inform the House that the following communication dated 5 September, 1996 was received on 6 September, 1996 from the Superintendent of Police, CBI : SPE : ACU VIII, New Delhi :—

"I have the honour to inform you that in connection with the investigation of the CBI case number RC.5(A)/96-ACU.VIII under section 120-B IPC and Sections 7, 12 and 13(2) read with 13(1)(d) of the Prevention of Corruption Act, 1988, Shri Shibu Soren, Member of Lok Sabha has been arrested by the Deputy Superintendent of Police, CBI, ACU.VIII and the Investigating Officer of this case today *i.e.* 5 September, 1996 at 1815 hours. He will be produced before the competent Court tomorrow in accordance with the provisions of law."

* [Translation]

SHRI RAMENDRA KUMAR (BEGUSARAI) : Who is the person in it who gave the money ?

MR. DEPUTY-SPEAKER : It will be known after the case is presented in the Court.

SHRI DILEEP SINGH BHURIA : I was saying that the Govt. should think about this missing grant. Secondly, they have stated that we...*(Interruptions)*

SHRI RAMENDRA KUMAR : Mr. Deputy-Speaker, it has become a one sided affair. The taker has been arrested, but the giver has not been apprehended. Will you pay attention to this point or not ?

[English]

MR. DEPUTY-SPEAKER : Law will take its own course.

[Translation]

SHRI RAMENDRA KUMAR : You sit on such a seat, whose scales are even. The taker has been arrested, but the giver has not been arrested.

MR. DEPUTY-SPEAKER : This decision has not to be taken by me. Court will decide it.

15.22 hrs.

GENERAL BUDGET, 1996-97 DEMANDS FOR GRANTS

Ministry of Rural Areas and Employment and Ministry of Agriculture—Contd.

SHRI DILEEP SINGH BHURIA : I was speaking about the tribal areas and self-employment scheme. We had earlier taken limited blocks but they are now taking all blocks in the whole country. When a person goes to a temple for worship and gets Prasad from the priest, he eats it with faith, though it does not fill his belly. I request the Hon. Minister to identify such blocks which are inhabited by people living below the poverty line and tribal people and which are backward and then give them full dose of Govt. aid. When Rajeev Gandhi became the Prime Minister in 1985, he gave second dose to the people. Unless you make the people to be a viable unit, it will not work. You gave money for digging wells but you did not give money for motor, and did not give bulls, seeds, fertilisers, insecticides. How can the farmer become viable ? To make him viable, give him full dose. Such schemes should be framed for the whole country. You are certainly under political pressure to take this and that block. But we must have to decide our priority, which was and should be for lifting the poor living below the poverty line and backward classes, weaker sections and backward blocks, so that the lot of those people may be improved. If we break this priority, the result will be disastrous, poor will remain poor and the rich will become richer.

So long as you do not constitute review/vigilance committees at block, district and state levels, who will look after proper utilisation of money allocated for the purpose of these schemes and programmes, these schemes will not work properly. You have made one committee of Dr. D.A. of the whole State Govt. which does not do any assessment, as it has its own interest. You should have your own review or vigilance committees of Central Govt., otherwise no useful purpose will be served. Our committee also considered over it and recommended that unless you form such committees, it will not work. The district administration does not inform the elected M.P. about the whole scheme. Why don't you appoint M.Ps as chairman of such vigilance committees and make them responsible so that they may ensure execution of central schemes and projects with strength? Unless you make such arrangements at village, block, district and state level, the money being sent by the Centre will continue to be spent as at present and we shall receive such figures which will show that money is not being spent fully. I hope you will act on this advice.